

- (c) There is no proposal to merge CPSE Power Corporations except at (a) above.
- (d) (i) Capacity addition is planned in Central, State and Private Sector to meet the target fixed by Planning Commission.
- (ii) Close monitoring of the projects is undertaken to ensure that power projects are completed at the earliest possible time.
- (iii) Ministry of Environment and Forests are also expedited for environment clearance of various Power Projects.
- (iv) Issue of Coal Linkage and Gas Allocation is taken up with Ministries of Coal and Petroleum and Natural Gas at highest level for early allocation.
- (v) Action is also taken to enhance domestic manufacturing capacity of balance of plants, which would help in early execution of the projects.
- (vi) Restructured Accelerated Power Development and Reforms Programme is undertaken by Govt. of India to bring down Aggregate Technical and Commercial Losses.

Energy efficient buildings

1379. SHRI B.S. GNANADESIKAN: Will the Minister of POWER be pleased to state:

- (a) whether India and Switzerland have decided to work jointly on a project aimed at improving energy efficiency of new buildings in the country;
- (b) whether the two countries have signed a MoU which would focus on cutting down energy consumption in new buildings in the country; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) to (c) The MoU between Ministry of Power, Government of India and Federal Department of Foreign Affairs (FDFA) of the Swiss Confederation on a project on Energy Efficiency in Buildings was signed on 8th November, 2011. The specific objective of this project is to build capacities and knowledge of public/private sector stakeholders *e.g.* builders, architects, engineers, labs, institutions and others, in the area of building energy efficiency in India by utilizing Swiss and Indian experience and expertise. Overall, the project would contribute to increasing energy efficiency of new buildings.